

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 577
TO BE ANSWERED ON THE 6th February, 2018

Import of Raw Material

†577. SHRI PARBHUBHAI NAGARBHAI VASAVA:
PROF. RICHARD HAY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the percentage of raw material imported for allopathic medicines in the country, country-wise;
- (b) the details of the amount incurred for import during the last three years and the current year along with the steps taken by the Government to minimize the import;
- (c) whether any pharmaceutical company/companies have been found to be supplying poor quality raw material to drug manufacturers in the country; and
- (d) if so, the details thereof, company and country-wise and the action taken/ being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

- (a): As per the available data received from the various port offices of Central Drugs Standard Control Organization, hundreds of raw materials for manufacturing allopathic medicines have been imported from various countries. The percentage of import of raw materials from major countries for allopathic medicines is at Annexure 'A'.
- (b): As per the available data received from various port offices of Central Drugs Standard Control Organization, details of value of raw materials imported from various countries during last three years and current year is as follows:

Year	Value (in Cr.)
2018 (till 28.01.2018)	574
2017	5097
2016	6495
2015	6477

The policies formulated by the government from time to time are made so that the country's dependence on imports are minimised. In this direction, the Government had on 29.01.2016 notified the withdrawal of exemption in customs duties which were earlier given to certain categories of drugs and bulk drugs to provide a boost to the domestic manufacturers. Further, the government has removed bottlenecks in environment clearance etc. which the manufacturers were facing, in order to give a boost to domestic manufacturing of bulk drugs.

(c) & (d): The drugs imported from some of the companies in China were found 'Not of Standard Quality'. The details of these companies and action taken by the Government is placed at Annexure-B. Further, The Central Drugs Standard Control Organization has directed Customs Collector to take necessary action as per Rule 41(1) of Drugs and Cosmetics Rules, 1945.

The Details of the percentage of raw material imported country-wise in 2015		
S. No.	Country Name	Percentage (in terms of Value)
1	CHINA	66.14
2	ITALY	4.79
3	SINGAPORE	4.05
4	FINLAND	3.81
5	DENMARK	3.33
6	SWITZERLAND	2.43
7	GERMANY	2.08
8	SPAIN	1.87
9	USA	1.82
10	KOREA	1.49
11	Others	8.19

The Details of the percentage of raw material imported country-wise in 2016		
S. No.	Country Name	Percentage (in terms of Value)
1	CHINA	56.62
2	DENMARK	5.81
3	ITALY	5.08
4	FRANCE	3.95
5	USA	3.75
6	GERMANY	3.56
7	SPAIN	2.28
8	UNITED KINGDOM	1.84
9	KOREA	1.83
10	NETHERLAND	1.77
11	Others	13.53

The Details of the percentage of raw material imported country-wise in 2017		
S. No.	Country Name	Percentage (in terms of Value)
1	CHINA	68.62
2	GERMANY	4.61
3	USA	3.03
4	KOREA	2.48
5	NETHERLAND	2.23
6	DENMARK	2.20
7	MEXICO	2.05
8	SPAIN	2.01
9	UNITED KINGDOM	1.55
10	HUNGARY	1.50
11	Others	9.73

Year	Details of drug	Name of manufacturer and Country name	Action Taken
2015	Bacitracin	M/s. North China Pharmaceutical Huashong Co. Ltd., China	CDSCO has communicated to Customs Collector to take necessary action as per Rule 41(1) of Drugs and Cosmetics Rules, 1945
	Gelatin (Capsule Grade)	Xiamen Gelkem, China	
	Oxytetracycline Hydrochloride	M/S. Dafeng Tainsheng Pharmaceutical Co. Ltd., China.	
2016	4-amino benzoyl-l-glutamic acid	M/s Hanzhou Think Chemical Co. Ltd, China	Re sample sent To CDL, Kolkata
	Enoxparin Sodium	Shenzehnen Technology Co. Ltd.,China	
2017	11-Beta, 17 Alpha, 21-Trihydroxypregn-4-Ene-3,20-Dione	M/S Zhejiang Pure Pharmaceuticals Co Ltd., China.	CDSCO has communicated to Customs Collector to take necessary action as per Rule 41(1) of Drugs and Cosmetics Rules, 1945
2018 till date	Metamizole Sodium Monohydrate EP/BP	Zhejiang Haisen Pharmaceutical Co Ltd, China	Under Process (Importer requested for Re-export of the Consignments)
